

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/4659/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati, the <sup>th</sup> 26 May, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No.DJK.I-5/23/947, dtd. 24.05.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.05.2023 alongwith station leave permission from 27.05.2023 till the morning of 30.05.2023**, as prayed for. The Additional District & Sessions Judge (FTC), Kokrajhar and in his absence the next senior most Judicial Officer at the station will be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2004/4660/dated** , 26-05-2023

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**